

From,

**Rajiv Sharma, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal (M.P)**

No. 92 /JR(S)/2015 Dated: Allahabad: February 10, 2015

Subject: Regarding National Conference of Principal District Judges on Court Administration and Management scheduled on 14.02.2015 to 15.02.2015 at National Judicial Academy, Bhopal.

Sir,

With reference to your letter No. NJA/Dir/P-897/2015 dated 08.02.2015, on the above noted subject, I am directed to say that the Hon'ble Court has been pleased to nominate Sri Kamesh Shukla, Additional Legal Advisor to the Governor of Uttar Pradesh, Lucknow to address participating judges in **Session-6 on the theme "National Judicial Data Grid: Role of Pricipal District Judges"** scheduled on **Sunday 15th February, 2015.**

Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 92 (i)/JR(S)/2015 dated: February 10, 2015

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P, Lucknow
2. Sri Kamesh Shukla, Additional Legal Advisor to the Governor of Uttar Pradesh, Lucknow with the request to kindly participate in the said training programme under intimation to the Court.
3. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar (Judicial) (Services)